

रिहायशी मकानों के लिए घोबी सुधार समिति, दिल्ली द्वारा दिया गया ज्ञापन

1871. श्री रामावतार शास्त्री : क्या निर्माण और आवास मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली के घोबियों के एक संगठन "घोबी सुधार समिति" ने उन्हें कोई ज्ञापन प्रस्तुत किया है ;

(ख) यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है ;

(ग) क्या उन्होंने माँग की है कि उन्हें "घोबी घाट" के पास ही आवासीय सुविधाएं उपलब्ध कराई जाय ; और

(घ) यदि हां, तो उस पर सरकार की क्या प्रतिक्रिया है ?

निर्माण और आवास मन्त्रालय में उप मंत्री (श्री मोहम्मद उस्मान अरारिफ) : (क) से (घ) सूचना एकत्र की जा रही है तथा सभा पटल पर रख दी जाएगी ।

विदेशों से हाकी प्रशिक्षक बुलाना

1872. श्री हरीश कुमार गंगवार : क्या खेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारतीय हाकी खिलाड़ियों के प्रशिक्षण के लिए विदेशों के हाकी प्रशिक्षक नियुक्त किए गए हैं ;

(ख) यदि हां, तो क्या भारत में, जहां इस खेल का जन्म हुआ, कोई प्रशिक्षक नहीं है ; और

(ग) यदि भारत में हाकी प्रशिक्षक हैं, तो फिर उन्हें नियुक्त न करने के विस्तृत कारण क्या हैं ?

संसदीय कार्य, खेल तथा निर्माण और आवास मन्त्री (श्री बूटा सिंह) : (क) और (ख) जी, नहीं । भारतीय प्रशिक्षकों द्वारा भारतीय राष्ट्रीय हाकी टीम को प्रशिक्षित किया जा रहा है ।

(ग) प्रश्न नहीं उठता ।

Fish Development in Orissa

1873. SHRI MANMOHAN TUDU : Will the Minister of AGRICULTURE be pleased to state :

(a) whether some Centrally sponsored schemes have been introduced for fish development in Orissa during the last three years;

(b) if so, the amount of Central assistance given to Orissa for fish development in the above mentioned years ; and

(c) the details of the fish development programmes taken up in Orissa during that period ?

THE MINISTER OF AGRICULTURE RAO BIRENDRA SINGH) : (a) Yes, Sir.

(b) and (c) Under the Centrally Sponsored Scheme of Island Fisheries Project with World Bank assistance, Fish farmers' Development Agencies have been set up in seven districts of Orissa, viz. Balasore, Cuttack, Puri, Ganjam, Bolangir, Sambalpur, and Phulbani for development of 16,000 ha of water area for intensive fish farming. These FFDAs have so far brought a water area of more than 4500 ha under scientific fish culture upto June 1983. Under the same project four commercial fish seed hatcheries are to be set up in Orissa for producing quality fish seed out of which three hatcheries are already under construction. A sum of Rs. 38 lakhs has already been released to Orissa so far out of Rs. 105 lakhs earmarked as Government of India's contribution for implementation of this Scheme in Orissa.

The Fish Farmers Development Agencies are also operational in the Districts of Dhankanal and Mayurbhanj under the Centrally Sponsored Scheme on Development of Aquaculture. An amount of about Rs. 6 lakhs has been released during 1982-83 under this scheme.

A new Scheme of brackish water fish farming with area development approach has also been introduced in Orissa in the year 1982-83. A sum of Rs. 2 lakhs has been released to Government of Orissa during 1982-83 on ad-hoc basis for taking up the project work.

Under the Centrally Sponsored Scheme on provision of landing and berthing facilities for fishing craft at minor ports, adminis-

trative approval to the Government of Orissa has been given in December, 1982 for Rs. 2.07 lakhs for construction of fishery jetty at Sabelia (Rambha). A sum of Rs. 50,000/- has been released to Government of Orissa 1982-83 under this scheme.

A centrally Sponsored Scheme on subsidy for group Accident Insurance Scheme for active fisherman has been introduced in Orissa. A sum of Rs. 60,000 has been sanctioned to Government of Orissa during 1983-84.

Lower Lagyap Hydel Project Ranipal Sikkim

1874. SHRI ANANDA PATHAK : Will the Minister of IRRIGATION be pleased to state :

(a) whether the Lower Lagyap Hydel Project Ranipal, Sikkim has been completed and is to be handed over to the State Government ;

(b) if so, whether Government are taking steps to absorb the work-charged employees engaged for this project in alternate jobs ;

(c) whether he is aware that these work charged employees have expressed their willingness to go outside Sikkim if they are offered regular service with service benefits, seniority etc. ;

(d) if so, steps Government are taking to absorb them elsewhere outside Sikkim ;

(e) whether Government are aware that work charged employees of Lower Lagyap Hydel Project, Sikkim are currently on peaceful agitation demanding their absorption in alternate jobs in view of their threatened retrenchment on completion of the Project ; and

(f) if so, steps Government are taking to their agitation and to provide them alternate employment ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) Efforts are being made to absorb them to the extent possible.

(c) to (f) : Some of the work-charged employees are only willing to go outside Sikkim. Some of the employees have been absorbed in the field offices of Central Water Commission and efforts are also being made

for providing alternate jobs to the extent practicable for the remaining likely surplus staff. From the information available, the work-charged employees of Lower Lagyap Hydel Project Ranipal, Sikkim went on relay hunger Strike from the 28th October, 1983 and 9 employees went on indefinite hunger strike from the 31st October, 1983. However, the strike has since been unilaterally withdrawn with effect from the 5th November, 1983. The Government is exploring possibilities for absorbing the surplus staff in other offices of the Central Government and State Government and other Engineering Organisations at the Centre to the extent practicable. The Government of Sikkim have also been requested for the absorption of the likely surplus work-charged staff.

Exemption of 'Rehab'ilitation Residential Lease' Holders from Covenants of Lease Deeds

1875. SHRI RAM PRASAD AHIRWAR : Will the Minister of WORKS AND HOUSING be pleased to refer to reply to Unstarred Question No'4589 on 22 August 1983, and state :

(a) Particulars of Delhi colonies along with number of 'Rehabilitation residential leases, in each colony along with the land rates applicable to each colony or groups of colonies ;

(b) number of 'rehabilitation residential leases' in each colony between 200 to 400 square yards; 400 square yards to 600 square yards; 600 square yards to 800 square yards; 800 square yards to 1000 square yards; 1000 square yards and above;

(c) lay a copy of the terms contained in the rehabilitation residential leases as prescribed in the rules framed for the purpose on the Table of the House ; and

(d) whether Government have received representation from lessees other than rehabilitation lessees to ban inspection on such leases, if so, details thereof and Government reaction thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) The information in respect of the rehabilitation residential leases currently being administered by Land and Development Office, is given in the statement.